

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 74/14	IA 49/17 in TP 69/16	For filing objection	397/ 398	Balasaheb & 6 Ors. Vs Dyanyogi Shri Shivakumar Swamiji Sugars Ltd., & 14 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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B.S. VENKATARAMANARAJU  
Advocate

Resp.



99 45922530

No representation for petitioner. Counsel for respondent is present. IA No.49/17 is taken up today. For filing objections, list it on 09.10.2017 as connected matter is also listed to the same date.

  
MEMBER (J)

  
MEMBER (T)